

ITEM NO.1A
(For Judgment)

COURT NO.11

SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

C.A.No.5547/2007 @ Petition(s) for Special Leave to Appeal (Civil) No(s).285/2007

K.N.ANANTHRAJA GUPTA

Petitioner(s)

VERSUS

D.V.USHA VIJAYKUMAR

Respondent(s)

Date: 30/11/2007 This Petition was called on for Judgment today.

For Petitioner(s)

Mr. S.N. Bhat,Adv.

For Respondent(s)

Mrs. Anjani Aiyagari,Adv.

Hon'ble Mr.Justice Tarun Chatterjee pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr.Justice P.Sathasivam.

Leave granted.

The appeal is allowed in terms of the signed Judgment.

There will be no order as to costs.

(Satish K.Yadav)
Court Master

(R.K.Kumar)
Court Master

(Signed reportable Judgment is placed on the file)